

Open Court  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD  
\*\*\*\*\*

This the 13<sup>th</sup> day of April 2018

**Hon'ble Dr. Murtaza Ali, Member (J)**

**O. A. No.330/1134/2015**  
**&**  
**MA No.330/3440/2015**

1. *Smt. Suman Lata Wife of Late Fauzi Ram, R/o inforont of Dr. Dannu Lal New Colony Hansari Jhansi.*
2. *Rohit Agrawal Son of Late Fauzi Ram, R/o inforont of Dr. Dannu Lal New Colony Hansari Jhansi.*

..... *Applicants*

(By Advocate : Shri B.N. Singh)

***Versus***

1. *Bharat Sanchar Nigam through its Chairman Managing Director (BSNL), Bharat Sanchar Bhawan, New Delhi-110001.*
2. *Chief General Manager Telecom U.P. (East) Telecom Circle, Hazaratganj, Lucknow-226001.*
3. *The General Manager, BSNL U.P. (East) Telecom Circle, Hazaratganj, Lucknow-226001.*
4. *The Asstt. General Manager, BSNL U.P. (East) Telecom Circle, Hazaratganj, Lucknow-226001.*

..... *Respondents*

(None for the respondents)

**ORDER**

Learned counsel for the applicants submits that the respondents have reconsidered the case of the applicants and finally rejected the same vide order dated 28.12.2017.

Counsel submitted that he wishes to withdraw this OA and to file fresh OA challenging the said order. He, therefore, prays for withdrawal of this OA with liberty to file fresh OA.

2. None is present for the respondents to oppose this prayer.

3. Accordingly, the present OA is dismissed as not pressed. However, the applicant is at liberty to file fresh OA challenging the order dated 28.12.2017. There shall be no order as to costs.

**(Dr. Murtaza Ali)  
Member (J)**

/ravi/